

ITEM NO.68

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 953/2019

PRADEEP MATHUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

( IA No. 109918/2019 - EX-PARTE STAY  
IA No. 129158/2019 - INTERVENTION/IMPLEADMENT )

Date : 22-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Ms. Indra Sew Singh, Adv.  
Ms. K. Chhatwa, Adv.  
Mr. Sarvesh Singh, AOR

For Respondent(s)

Mr. Rajnish Prasad, Adv.  
Mr. Pranay Ranjan, adv.  
Mr. T.A. Khan, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mrs. Anil Katiyar, AOR

Mr. Zorawar Singh, Adv.  
Mr. Vivek Kishore, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 6.12.2019.

(INDU MARWAH)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER